

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

C.P./21/54/2017 in O.A.21/245/2015

Date of order : 22-03-2018

Between :

1. K. Ashok S/o K. Laxmaiah,  
Aged about 55 years, CS-923, Occ: General Supervisor,  
(Under the orders of reversion to the post of Accounts Clerk),  
O/o Head Quarters 1 EME Centre, Secunderabad.
2. G. Venkat Ramulu S/o late G. Gandaiah,  
Aged about 54 years, Occ: General Supervisor,  
(Under the orders of reversion to the post of Accounts Clerk),  
O/o Head Quarters AOC Centre, Secunderabad. ....Applicants

AND

1. Union of India represented by its  
Director General of Staff Duties SD-7 (Civ),  
Integrated HQ of MOD (Army), DHQ PO,  
New Delhi.
2. The General Officer Commanding (GOC),  
Head Quarters, Andhra Sub Area, Secunderabad,  
C/o 56, APO, Pin : 900453, Secunderabad-500010.
3. The Administrative Commandant,  
Station Headquarters Cell, Bolarum Post,  
Secunderabad – 500010.
4. The Controller of Defence Accounts,  
No. 1, Staff Road, Secunderabad-500009.
5. The Commandant, Head Quarters, 1,  
EME Centre, Secunderabad-500087.
6. The Commandant, Head Quarters,  
AOC Centre, Secunderabad-500015. ....Respondents

Counsel for the Applicant: Dr A Raghu Kumar

Counsel for the Respondents : Mr.T.HanumanthaReddy

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER  
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kanta Rao, Judicial Member )

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Both the learned counsel submits that the order passed in the  
Original Application has been complied with.

2. Accordingly the Contempt Petition is closed. No costs.

(MINNIE MATHEW) (R.KANTHA RAO)  
ADMINISTRATIVE MEMBER JUDICIAL MEMBER

Dated : 22<sup>nd</sup> March, 2018.  
Dictated in Open Court.

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